

## LOK SABHA DEBATES

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### LOK SABHA

Saturday, May 12, 1962/Vaisakha 22,  
1884 (Saka)

The Lok Sabha met at Eleven of the  
Clock.

[MR. SPEAKER in the Chair]

### BUSINESS OF THE HOUSE

The Minister of Parliamentary  
Affairs (Shri Satya Narayan Sinha):  
With your permission, Sir, I rise to  
announce that Government Business  
in this House during the week com-  
mencing 14th May will consist of:—

- (1) Consideration of any item of  
business carried over from  
today's Order Paper.
- (2) Discussion and voting on the  
Demands for Grants relating  
to the Ministries of Mines and  
Fuel, Steel and Heavy Indus-  
tries, Irrigation and Power,  
and Transport and Communi-  
cations.

11.01 hrs.

### RE. PASSES FOR SWEARING IN CEREMONY OF PRESIDENT AND VICE-PRESIDENT

Mr. Speaker: Before we take up  
further discussion and voting on the  
Demands for Grants under the control  
of the Ministry of Community Deve-  
lopment and Co-operation, there is  
one thing that I want to refer to.

Certain hon. Members of the House  
had written to me yesterday expres-

sing some resentment that they had  
not been given passes for their wives  
to attend the function that would be  
held inside the Parliament House to-  
morrow. Rather that was a very  
strongly worded letter.

The difficulty has been this. I have  
discussed that with the Home Ministry.  
The difficulty really is that the capa-  
city of the Hall is very limited. But,  
anyhow, all those hon. Members who  
had applied would be given those  
passes; just in a few minutes' time,  
they would get them. If there are a  
few more who want those passes, they  
might just send in the applications  
and they would also be provided.  
There ought not to be any difficulty.  
But it must be appreciated that the  
capacity of the Hall is limited and,  
therefore, everyone cannot be given a  
pass, if he desires. We also should  
co-operate with the other authorities,  
namely the Home Ministry, so that  
this function might go on quite  
smoothly as we desire.

11.03 hrs.

### \*DEMANDS FOR GRANTS—contd.

### MINISTRY OF COMMUNITY DEVELOPMENT AND CO-OPERATION—contd.

Mr. Speaker: The House will now  
take up discussion and voting on the  
Demands for Grants under the con-  
trol of the Ministry of Community  
Development and Co-operation.

Shri D. N. Tiwary.

Shri Subodh Hansda (Jhargram):  
What about my calling-attention-  
notice?

Mr. Speaker: The hon. Member will  
see that if in the beginning it cannot  
be raised, it can be taken up later, if  
it has not been rejected already. The

\*Moved with\*the recommendation of the President.